

OFFICE OF DIRECTORATE GENERAL OF FOREIGN TRADE
Udyog Bhawan New Delhi -110011

SCOMET Minutes IMWG

Minutes of Inter-Ministerial Working Group (IMWG) Meeting No. 10/2018-19 on Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) held on 15.01.2020 at Udyog Bhavan, New Delhi

Meeting No. 10 (2019-20) of Inter-Ministerial Working Group (IMWG) was held under the Chairmanship of Shri Vijay Kumar, Addl. DGFT on 15.01.2020 at 11.30 AM in Room No. 04, H-Wing, Udyog Bhavan, New Delhi to consider the applications for export of dual use 'SCOMET' items.

2. Altogether 89 applications (including 56 Deferred cases and 02 additional agenda cases) were considered by the IMWG, out of which total 19 cases were approved (including 15 *post-facto* approvals), 01 case dropped and remaining 69 cases Deferred due to want of comments/NOC from concerned IMWG member agencies or in await of information/clarification from the applicant firms. After deliberations, the decisions of the IMWG are indicated in the tabulated statement given below:

PART – A: Details of cases (applications)

Sl. No.	Firm's name and File No.	DGFT (Hq) File No.	Decision of IMWG
1	M/s FLEXTRONICS TECHNOLOGIES (I) P.LTD. , BANGALORE	01/21/089/50237/AM20/	Deferred
2	M/s GMM PFAUDLER LTD , DIST ANAND GUJARAT	01/21/089/50282/AM20/	Approved
3	M/s L&T VALVES LIMITED , MUMBAI,MAHARASHTRA	01/21/089/50287/AM20/	Approved
4	M/s INTEL TECHNOLOGY INDIA PVT LTD , BENGALURU,KARNATAKA	01/21/089/50298/AM20/	Deferred
5	M/s INTEL TECHNOLOGY INDIA PVT LTD , BENGALURU,KARNATAKA	01/21/089/50308/AM20/	Deferred
6	M/s ROYAL ENGINEERS & TECHNOCRATS , NAYA NANGAL,PUNJAB	01/21/089/50309/AM20/	Approved
7	M/s AADHUNIK INDUSTRIES , CHINCH BUNDER, MUMBAI	01/21/089/50313/AM20/	Approved
8	M/s SWISS GLASCOAT EQUIPMENTS LIMITED , ANAND,GUJARAT	01/21/089/50321/AM20/	Approved
9	M/s L&T VALVES LIMITED , MUMBAI,MAHARASHTRA	01/21/089/50318/AM20/	Deferred
10	M/s SARNA CHEMICALS PRIVATE LIMITED , VAPI,GUJARAT	01/21/089/50320/AM20/	Approved
11	M/s SARNA CHEMICALS PRIVATE LIMITED , VAPI,GUJARAT	01/21/089/50319/AM20/	Approved
12	M/s BLAST CARBOBLOCKS PVT LTD., , NAVI MUMBAI ,MAHARASHTRA	01/21/089/50323/AM20/	Approved
13	M/s SAAZ IMAGING SYSTEMS PRIVATE LIMITED , HYDERABAD	01/21/089/50322/AM20/	Deferred
14	M/s SEVERN GLOCON INDIA PRIVATE LIMITED, , CHENNAI, T.N	01/21/089/50325/AM20/	Approved
15	M/s MOTION DYNAMICS PRIVATE LIMITED , HYDERABAD,TELANGANA	01/21/089/50324/AM20/	Deferred
16	M/s GRINDLAYS PHARMACEUTICALS PVT. LTD. ,MAHARASHTRA	01/21/089/50328/AM20/	Deferred
17	M/s ANTICORROSIVE EQUIPMENT PVT.LTD. , MUMBAI	01/21/089/50333/AM20/	Deferred
18	M/s ANTICORROSIVE EQUIPMENT PVT.LTD. , MUMBAI	01/21/089/50334/AM20/	Deferred
19	M/s ALKYL AMINES CHEMICALS LTD , NAVI MUMBAI,MAHARASHTRA	01/21/089/50335/AM20/	Deferred
20	M/s NOBLE ECO SYSTEMS PRIVATE LIMITED , CHENNAI,TAMIL NADU	01/21/089/50338/AM20/	Approved
21	M/s SULZER INDIA PRIVATE LIMITED. , PUNE,MAHARASHTRA	01/21/089/50341/AM20/	Approved

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Sl. No.	Firm's name and File No.	DGFT (Hq) File No.	Decision of IMWG
22	M/s SWISS GLASCOAT EQUIPMENTS LIMITED , ANAND,GUJARAT	01/21/089/50339/AM20/	Deferred
23	M/s SULZER INDIA PRIVATE LIMITED. , PUNE,MAHARASHTRA	01/21/089/50342/AM20/	Deferred
24	M/s FLOWERVE INDIA CONTROLS PVT LTD , BANGALORE,KARNATAKA	01/21/089/50344/AM20/	Deferred
25	M/s SOLAR INDUSTRIES INDIA LIMITED , NAGPUR,MAHARASHTRA	01/21/089/50347/AM20/	Deferred
26	M/s HIMACHAL FUTURISTIC COMMUNICATIONS LTD , SOLAN,H.P.	01/21/089/50346/AM20/	Approved
27	M/s IBM INDIA PRIVATE LIMITED , BANGALORE,KARNATAKA	01/21/089/50348/AM20/	Approved
28	M/s NAVIN FLUORINE INTERNATIONAL LIMITED,MUMBAI	01/21/089/50349/AM20/	Approved
29	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PVT. LTD. , PUNE	01/21/089/50351/AM20/	Deferred
30	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PVT. LTD. , PUNE	01/21/089/50353/AM20/	Deferred
31	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PVT. LTD. , PUNE MAHARASHTRA,MAHARASHTRA	01/21/089/50352/AM20/	Deferred
32	M/s ANTICORROSIVE EQUIPMENT PVT.LTD., MUMBAI	01/21/089/50354/AM20/	Deferred
33	M/s FLOWERVE INDIA CONTROLS PVT LTD , BANGALORE,KARNATAKA	01/21/089/50358/AM20/	Deferred
34	M/s HEWLETT PACKARD ENTERPRISE INDIA PVT. LTD. , BANGALORE	01/21/089/50357/AM20/	Deferred
35	M/s GKN AEROSPACE ENGINE SYSTEMS INDIA PRIVATE LIMITED , BANGALORE	01/21/089/50356/AM20/	Dropped
36	M/s QUALCOMM INDIA PVT LTD , WHITEFIELD,KARNATAKA	01/21/089/50360/AM20/	Approved
37	M/s ANTICORROSIVE EQUIPMENT PVT.LTD. , MUMBAI	01/21/089/50359/AM20/	Deferred
38	M/s FLOWERVE INDIA CONTROLS PVT LTD , COIMBATORE, T.N	01/21/089/50361/AM20/	Deferred
39	M/s EMERSON PROCESS MANAGEMENT (INDIA) PVT LTD , PUNE	01/21/089/50362/AM20/	Deferred
40	M/s SARASWATI DYNAMICS PVT. LTD. , ROORKEE	01/21/089/50366/AM20/	Deferred
41	M/s SWISS GLASCOAT EQUIPMENTS LIMITED , ANAND,GUJARAT	01/21/089/50364/AM20/	Deferred
42	M/s SGL CARBON INDIA PVT. LTD. , TAL SHIRUR,MAHARASHTRA	01/21/089/50365/AM20/	Deferred
43	M/s CNC TECHNICS PVT LTD , HYDERABAD,TELANGANA	01/21/089/50370/AM20/	Deferred
44	M/s CALIBRE CHEMICALS PVT.LTD. , BOMBAY ,MAHARASHTRA	01/21/089/50369/AM20/	Deferred
45	M/s ANTICORROSIVE EQUIPMENT PVT.LTD. , MUMBAI	01/21/089/50371/AM20/	Deferred
46	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PVT LIMITED , CHENNAI	01/21/089/50367/AM20/	Deferred
47	M/s SEVERN GLOCON INDIA PRIVATE LIMITED, , CHENNAI, T.N	01/21/089/50374/AM20/	Deferred
48	M/s ALKYL AMINES CHEMICALS LTD , NAVI MUMBAI,MAHARASHTRA	01/21/089/50373/AM20/	Deferred
49	M/s ANALINEAR IMAGING SYSTEMS PRIVATE LIMITED , HYDERABAD	01/21/089/50378/AM20/	Deferred
50	M/s ANALINEAR IMAGING SYSTEMS PRIVATE LIMITED , HYDERABAD	01/21/089/50377/AM20/	Deferred
51	M/s SAAZ IMAGING SYSTEMS PRIVATE LIMITED , HYDERABAD	01/21/089/50375/AM20/	Deferred
52	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED , BANGALORE	01/21/089/50380/AM20/	Deferred
53	M/s KSB MIL CONTROLS LIMITED , THRISSUR,KERALA	01/21/089/50382/AM20/	Deferred
54	M/s QUEST GLOBAL ENGINEERING SERVICES PRIVATE LIMITED , BELGAUM	01/21/089/50384/AM20/	Deferred
55	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PVT LIMITED , CHENNAI,	01/21/089/50383/AM20/	Deferred
56	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PVT. LTD. , PUNE	01/21/089/50386/AM20/	Deferred

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Sl. No.	Firm's name and File No.	DGFT (Hq) File No.	Decision of IMWG
57	M/s ROLLS-ROYCE INDIA PRIVATE LIMITED , BANGALORE	01/21/089/50390/AM20/	Deferred
58	M/s GE INDIA INDUSTRIAL PRIVATE LIMITED , BANGALORE	01/21/089/50389/AM20/	Deferred
59	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PVT LIMITED , BANGALORE	01/21/089/50392/AM20/	Deferred
60	M/s CANPEX CHEMICALS PVT. LTD., , PUNE, MAHARASHTRA	01/21/089/50391/AM20/	Deferred
61	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PVT LIMITED , CHENNAI	01/21/089/50393/AM20/	Deferred
62	M/s AVAYA INDIA PRIVATE LIMITED PUNE	01/21/089/50394/AM20/	Deferred
63	M/s NAVIN FLUORINE INTERNATIONAL LIMITED , MUMBAI	01/21/089/50399/AM20/	Approved
64	M/s HYCLONE LIFE SCIENCES SOLUTIONS INDIA PRIVATE LIMI , BANGALORE	01/21/089/50398/AM20/	Deferred
65	M/s HYCLONE LIFE SCIENCES SOLUTIONS INDIA PRIVATE LIMI , BANGALORE	01/21/089/50397/AM20/	Deferred
66	M/s HYCLONE LIFE SCIENCES SOLUTIONS INDIA PRIVATE LIMI , BANGALORE	01/21/089/50396/AM20/	Deferred
67	M/s HYCLONE LIFE SCIENCES SOLUTIONS INDIA PRIVATE LIMI , BANGALORE	01/21/089/50395/AM20/	Deferred
68	M/s IDEAForge TECHNOLOGY PVT. LTD. , NAVI MUMBAI	01/21/089/50404/AM20/	Approved
69	M/s PHARMA CHEMICALS INDUSTRIES , MUMBAI	01/21/089/50402/AM20/	Deferred
70	M/s SANDHYA INDUSTRIAL CHEMICAL EXPORT PVT. LTD. , VALSAD	01/21/089/50403/AM20/	Deferred
71	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED , BANGALORE	01/21/089/50401/AM20/	Approved
72	M/s GKN AEROSPACE ENGINE SYSTEMS INDIA PRIVATE LIMITED , BANGALORE	01/21/089/50400/AM20/	Deferred
73	M/s L&T VALVES LIMITED , MUMBAI,MAHARASHTRA	01/21/089/50405/AM20/	Approved
74	M/s SWISS GLASCOAT EQUIPMENTS LIMITED , ANAND,GUJARAT	01/21/089/50407/AM20/	Deferred
75	M/s QUEST GLOBAL ENGINEERING SERVICES PRIVATE LIMITED , BELGAUM	01/21/089/50408/AM20/	Deferred
76	M/s SWISS GLASCOAT EQUIPMENTS LIMITED , ANAND,GUJARAT	01/21/089/50410/AM20/	Deferred
77	M/s FLOWSERVE INDIA CONTROLS PVT LTD , BANGALORE	01/21/089/50409/AM20/	Deferred
78	M/s SWISS GLASCOAT EQUIPMENTS LIMITED , ANAND,GUJARAT	01/21/089/50411/AM20/	Deferred
79	M/s PFIZER LIMITED , BANDRA EAST MUMBAI,MAHARASHTRA	01/21/089/50413/AM20/	Deferred
80	M/s GE OIL & GAS INDIA PRIVATE LIMITED , TAMILNADU, T.N	01/21/089/50416/AM20/	Deferred
81	M/s ROLEX LOGISTICS PRIVATE LIMITED , BANGALORE,KARNATAKA	01/21/089/50419/AM20/	Deferred
82	M/s ROLEX LOGISTICS PRIVATE LIMITED , BANGALORE,KARNATAKA	01/21/089/50418/AM20/	Deferred
83	M/s ROLEX LOGISTICS PRIVATE LIMITED , BANGALORE,KARNATAKA	01/21/089/50417/AM20/	Deferred
84	M/s GE OIL & GAS INDIA PRIVATE LIMITED , TAMILNADU, T.N	01/21/089/50421/AM20/	Deferred
85	M/s FLOWSERVE INDIA CONTROLS PVT LTD , BANGALORE	01/21/089/50423/AM20/	Deferred
86	M/s BOEING INDIA PRIVATE LIMITED , BENGALURU,KARNATAKA	01/21/089/50427/AM20/	Deferred
87	M/s TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED , BANGALORE	01/21/089/50429/AM20/	Deferred
88	M/s SOLAR INDUSTRIES INDIA LIMITED , NAGPUR	01/21/089/50297/AM19/	Deferred
89	M/s SOLAR INDUSTRIES INDIA LIMITED , NAGPUR	01/21/089/50041/AM19/	Deferred

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Clarificatory Note on various terminology used in the Minutes of the SCOMET meeting :

(i) **Deferred cases:** Cases which are shown as **Deferred** imply pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Cases which are shown as **Approved** implies that the IMWG has recommended for grant of export autorisation for the item and quantity applied for, with or without conditions. An SMS/E-mail alert with reference number of application is sent once the case is electronically approved on the IMWG portal.

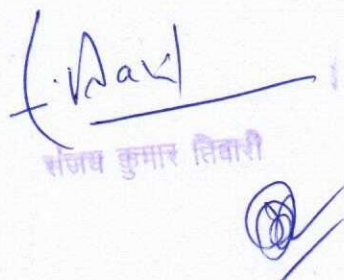
(iii) **Approved post-facto :** Cases which are shown as **Approved post-facto** implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, IMWG in terms of Para 2.74(IX) of HBP (Handbook of Procedure 2015-20).

(iv) **Returned without action :** Cases which are shown as **Returned without action** implies that application is incomplete in its basis parameters and cannot be processed even after submission of additional documents provided by the firm. In such cases, an email will be sent by SDCOMET Cell notifying the deficiency and advise to the firm to file fresh application.

(v) **Denied:** Cases which are shown as **Denied** implies that application has been considered by the IMWG and after due consideration, the case has not been approved due to end use / user concern or break in supply chain.

(vi) **Dropped:** Cases which are shown as **Dropped** implies that application has been considered by the IMWG and after due consideration, it has been decided that the case can not be processed in the present form and a fresh application need to be filed by the applicant firm with complete and correct documents.

(vii) **Issue of export license by DGFT (Hqrs):** W.e.f. 06.07.2018, the export licenses / authorizations for approved SCOMET applications are issued centrally by DGFT (Hqrs) generally within three working days from issue of Minutes of IMWG meeting subject to all mandatory compliance. An SMS/E-mail alert with reference number of application, is sent twice to the applicant, first when the case is electronically approved on the IMWG portal and secondly when export license is generated. The PDF copy of export authorization is also generally not provided. SCOMET Licenses are not handed over physically to the applicant firms and sent through Speed Post only.


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